GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

UNSTARRED QUESTION NO. 1362 TO BE ANSWERED ON 12TH FEBRUARY, 2021

BENEFICIARIES OF PDS AND PMGKAY

1362 SHRI DEREK O' BRIEN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of eligible citizens, including inter-state migrants, who utilised PDS in 2019- 2020, State-wise; and
- (b) the total number of beneficiaries of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) in 2019-2020, State-wise?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): Under the National Food Security Act, 2013 (NFSA), this Department is continuously allocating foodgrains to States/UTs for distribution through Targeted Public Distribution System (TPDS) covering around 80 Crore NFSA population in the country on a monthly basis in every year, including the migratory NFSA population, if any.

Further, as per details available, a statement showing State/UT-wise utilization of foodgrains (offtake) by States/UTs for distribution to TPDS beneficiaries during the year 2019-2020 is at Annexure-I while the State/UT wise number of persons/families covered under NFSA is at Annexure-II.

(b): The Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) scheme was not existing in the year 2019-2020.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1362 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

THE STATE/UT WISE UTILISATION (OFF-TAKE) OF FOODGRAINS BY THE STATES/UTs FOR DISTRIBUTION TO NFSA BENEFICIARIES DURING THE YEAR 2019-2020:

(fig. in thousand tons)

Sl.	States/UTs	Utilisation/Offtake of foodgrains (Rice & Wheat) for distribution to NFSA (AAY & PHH) beneficiaries during 2019-2020		
1	Andhra Pradesh	1,849.776		
2	Arunachal Pradesh	57.772		
3	Assam	1,632.792		
4	Bihar	5,404.327		
5	Chhattisgarh	1,374.945		
6	Delhi	436.490		
7	Goa	34.398		
8	Gujarat	1,924.614		
9	Haryana	598.623		
10	Himachal Pradesh	203.967		
11	Jammu & Kashmir	487.840		
12	Jharkhand	1,678.827		
13	Karnataka	2,631.142		
14	Kerala	927.971		
15	Ladakh	-		
16	Madhya Pradesh	3,394.007		
17	Maharashtra	4,029.097		
18	Manipur	155.855		
19	Meghalaya	140.624		
20	Mizoram	47.517		
21	Nagaland	89.774		
22	Odisha	2,047.239		
23	Punjab	615.081		
24	Rajasthan	2,843.387		
25	Sikkim	26.248		
26	Tamil Nadu	2,669.677		
27	Telangana	1,342.013		
28	Tripura	157.748		
29	Uttarakhand	402.937		
30	Uttar Pradesh	8,959.395		
31	West Bengal	3,919.479		
32	A & N Island	1.700		
33	Chandigarh (DBT)	-		
34	D&N Haveli	11.017		
35	Daman & Diu	4.287		
36	Lakshadweep	1.429		
37	Puducherry (DBT)	•		
	Total	50,101.998		

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1362 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

THE STATE/UT WISE NUMBER OF PERSONS/FAMILIES COVERED UNDER NFSA 2013

(fig. in Lakhs)

Sl. No.	States/ UTs	Accepted No. of persons under NFSA	No. of persons identified under NFSA	
			Total persons	% of accepted persons
1	Andhra Pradesh	268.23	268.22	100.00%
2	Arunachal Pradesh	8.71	8.21	94.27%
3	Assam	251.90	250.31	99.37%
4	Bihar	871.16	871.16	100.00%
5	Chh attisgarh	200.77	200.77	100.00%
6	Delhi	72.78	72.73	99.94%
7	Goa	5.32	5.32	100.03%
8	Gujarat	382.84	341.71	89.26%
9	Haryana	126.49	126.49	100.00%
10	Himachal Pradesh	36.82	28.64	77.80%
11	Jharkhand	264.25	263.70	99.79%
12	Karnataka	401.93	401.93	100.00%
13	Kerala	154.8	154.80	100.00%
14	Madhya Pradesh	546.42	470.46	86.10%
15	Maharashtra	700.17	700.17	100.00%
16	Manipur	25.06	24.67	98.44%
17	Meghalaya	21.46	21.46	100.00%
18	Mizoram	7.06	6.68	94.65%
19	Nagaland	14.79	14.05	94.98%
20	Odisha	326.21	324.33	99.42%
21	Punjab	141.45	141.51	100.04%
22	Rajasthan	446.62	440.01	98.52%
23	Sikkim	4.06	3.79	93.30%
24	Tamil Nadu	364.7	364.69	100.00%
25	Telangana	191.70	191.62	99.96%
26	Tripura	25.02	24.83	99.24%
27	Uttar Pradesh	1520.61	1464.28	96.30%
28	Uttarakhand	61.94	61.94	100.00%
29	West Bengal	601.84	601.84	100.00%
30	A&N	0.63	0.61	96.61%
31	DNHⅅ	3.56	2.86	80.45%
32	Lakshadweep	0.22	0.22	100.06%
33	Chandigarh	4.96	2.79	56.34%
34	Puducherry	6.34	6.30	99.43%
35	J&K	72.69	72.41	99.61%
36	Ladakh	1.4391	1.44	99.99%
	Total	8134.94	7936.98	97.57%

Tripura: The actual number of beneficiaries identified (as per last allocation) by the State Government is 24.828 Lakh (99.24% of the intended coverage) whereas the maximum permissible limit for Tripura is 25.018 Lakh persons. Thus, there is a gap of 0.190 Lakh beneficiaries in the actual identification and intended/permissible maximum limit. However, allocation of foodgrains to Tripura was allowed for all the 25.018 lakh persons (i.e. Ceiling of beneficiaries for Tripura).

Uttar Pradesh: The actual number of beneficiaries identified by the State Government is 1464.282 Lakh (96.30% of the intended coverage) whereas the intended coverage for Uttar Pradesh is 1520.586 Lakh persons. Thus, there is a gap of 56.327 Lakh beneficiaries in the actual identification and intended/permissible maximum limit. However, allocation of foodgrains to Uttar Pradesh was allowed for all the 1520.586 Lakh persons (i.e. Ceiling of beneficiaries for UP).